

BENCH-II

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P No.370/KB/2017

CORAM: Hon'ble Member (J) Ms. Manorama Kumari

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 2nd August, 2017, 10.30 A.M

Name of the Company	Binay Kumar -Vs- Kumar Auto infra (P) Ltd & Ors		
Under Section	241-242		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

~~None~~
1) MR RATNANKO BANERJI, SR ADV
2) MS SWAPNA CHOUBEY, ADV
3) MR SIDHARTHA SHARMA, ADV
4) MS NAMRATA BASU, ADV

Per Petitioners


2/08/2017

02-08-2017 – CP No. 370/KB/2017 – Binay Kumar Vs. Kumar Auto Infra (P) Ltd.
& Ors.

O R D E R

The Ld. Lawyer on behalf of the petitioner is present.

The order is pronounced separately and kept in the record.

sd.
MANORAMA KUMARI
MEMBER(J)